

SCHEDULE I
FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF LIVING SPRINGS
PRIVATE LIMITED**

1.	NAME OF CORPORATE PERSON	LIVING SPRINGS PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	26/11/2018
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	Ministry of Corporate Affairs, Registrar of Companies - Ernakulam
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U93090KL2018PTC055646
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	16/52 F, NEAR JESMART MULANTHURUTHY P.O ERNAKULAM - 682314 KERALA, INDIA
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	14/03/2020
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	P. D. Vincent Address: 65/2364A, Ponoth Road, Kaloor, Kochi, Ernakulam – 682017 E-mail: vincentiplspl@gmail.com Tel: +91 484 2950007 / +91 484 2950009 Reg. No. IBBI/IPA-002/IP-N00521/2017- 2018/11638
8.	LAST DATE FOR SUBMISSION OF CLAIMS	13/04/2020

Notice is hereby given that LIVING SPRINGS PRIVATE LIMITED (the “Corporate Person”) has commenced voluntary liquidation on March 14, 2020.

The stakeholders of LIVING SPRINGS PRIVATE LIMITED are hereby called upon to submit a proof of their claims, on or before April 13, 2020, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 14/03/2020
Place: Kochi


P. D. Vincent
Liquidator